

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter not filed.

18/23/01 Bench

24.X.2001.
4 weeks time allowed
to file counter. Adj. to
11.12.2001.

[Signature]
Member (J)

Counter not filed.

18/10/01 Bench

08. 11. 12. 01

At request further four weeks
time is allowed to file counter.
adjourned to 11.01.02

[Signature]
vice-chairman
Member (J).

Counter not filed.

18/10/02 Bench

09. 11. 01. 02.

At request four weeks more time is
allowed to file counter.
adjourned to 12.02.02.

[Signature]
vice-chairman

Counter not filed.

18/11/02 Bench

10. 12. 02. 02

As prayed for by the learned
counsel for the applicant, he is allowed
to withdraw the present O.A., which
is accordingly dismissed as withdrawn.

[Signature]
Member (A)

Five copies of final
order dt. 12.02.02 issued
to counsel for both sides.

18/13/02 S.O (J)

[Signature]
Member (J)